



**Hindustan Times, Delhi**

**Sunday, 1st March 2020; Page: 3**

Width: 25.26 cms; Height: 9.45 cms; a4r; ID: 15.2020-03-01.22

# NHRC fact-finding team to probe riots

**Press Trust of India**

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**NEW DELHI:** The National Human Rights Commission has deputed a fact-finding team to investigate the cases of communal violence in north-east Delhi, an official familiar with the development said on Saturday.

**AT LEAST 42 PEOPLE  
WERE KILLED IN THE  
RIOTS IN N-E DELHI**

At least 42 people were killed and over 450 injured as frenzied mobs torched houses, shops, vehicles, a petrol pump, and pel-

ted stones at locals and police personnel earlier this week, the worst riots in Delhi in over three decades.

“The National Human Rights Commission has deputed a fact-finding team to investigate the recent cases of violence north-east Delhi,” according to an official.



**Indian Express, Delhi**

**Sunday, 1st March 2020; Page: 5**

Width: 5.42 cms; Height: 6.43 cms; a4; ID: 22.2020-03-01.39

## **NHRC to probe violence**

*New Delhi:* The National Human Rights Commission Saturday said that it will conduct an enquiry into allegations of human rights violations during violence in Northeast Delhi.



## The Hindu, Delhi

Sunday, 1st March 2020; Page: 11

Width: 8.82 cms; Height: 14.09 cms; a4; ID: 23.2020-03-01.92

### **NHRC to send teams to probe Delhi violence**

NEW DELHI

The National Human Rights Commission (NHRC) will send two fact-finding teams to the violence-hit areas in Delhi.

"The NHRC has taken suo motu cognisance of the violence in Delhi and specifically in the northeast areas, as reported in the media, and asked its Director General (Investigation) to depute the fact-finding teams to conduct spot enquiry into allegations of human rights violation," an NHRC statement said.



## Morning Standard, New Delhi

Sunday, 1st March 2020; Page: 6

Width: 5.99 cms; Height: 7.64 cms; a4; ID: 39.2020-03-01.100

### **NHRC committee to probe violence**

The National Human Rights Commission has deputed a fact-finding team to investigate the cases of violence in northeast Delhi, an official said on Saturday. At least 42 people were killed and over 200 injured in the worst riots in the city in 30 years. "NHRC has deputed a fact-finding team to investigate the recent cases of violence," the official said.



## Deccan Herald, Bengaluru Sunday, 1st March 2020; Page: 10

Width: 3.76 cms; Height: 4.49 cms; a4; ID: 30.2020-03-01.61

### **2 NHRC teams to probe riots**

The NHRC on Saturday deputed two fact-finding teams for spot inquiries into violation of human rights during communal clashes in Northeast Delhi, reports DHNS.



**AFTERMATH:** Police have started a massive outreach programme, says chief

# Riot-hit Delhi shows signs of normalcy

SHEMIN JOY  
NEW DELHI DHNS

No fresh case of violence or death of victims undergoing treatment was reported from riot-hit Northeast Delhi on Saturday.

A semblance of normalcy returned there with some shops opening and people slowly getting out of their houses to buy groceries and medicines.

Police and paramilitary personnel patrolled the streets even as they assured security for those opening their shops.

More vehicles were seen on road on Saturday, compared to Friday, even as municipal workers continued to engage in clearing debris from roads.

No violence was reported from any of the areas that witnessed communal clashes that erupted on Sunday. So far, 42 people have lost their lives and around 300 injured.

Delhi Chief Minister Arvind Kejriwal told reporters, "violence has stopped. There is no fresh violence. Many have left their homes. I appeal to them to return to their homes. We have also initiated the process of distributing ex-gratia. We assure all help to people to restart their lives." Acting Delhi Police chief SN Shrivastava, who took additional charge as Delhi Police Commissioner, said that his immediate priority was to restore peace in the riot-hit parts of the capital.

He said the police has started a massive outreach programme and senior officers have been meeting people from every community, in order to build confidence among them.



Congress delegation comprising Kumari Shelja, Sushmita Deb, Shaktisinh Gohil and Amarinder Singh visit riot-affected area, at Old Mustafabad area in Northeast Delhi, on Saturday. PTI

## 2 NHRC teams to probe riots

The NHRC on Saturday deputed two fact-finding teams for spot inquiries into violation of human rights during communal clashes in Northeast Delhi, reports DHNS.

Delhi government announced that schools will remain closed in the riot-hit areas till March 7.

The annual exams have also been postponed since the situation is not conducive to conduct examinations there, officials said.

## 'Shoot traitors' sloganeering at Metro station

NEW DELHI, DHNS: Half-a-dozen youth, in saffron T-shirts, on Saturday chanted "shoot the traitors" and other slogans in support of CAA inside a metro train and later at Rajiv Chowk metro station, following which they were detained.

The youths first started sloganeering when the train on the Blue Line was to halt at the Rajiv Chowk metro station in Connaught Place. They continued their sloganeering, which included 'Desh ka Gaddaron ko. Goli maaron saalon ko', after alighting the train.

Some of the commuters also joined the youth in sloganeer-

ing, while some others immediately posted videos of the sloganeering on social media.

Personnel of CISF immediately intercepted them and handed them over to police.

The CISF said in a statement, "On February 29, at about 10:25 hours, six youths were seen shouting slogans at Rajiv Chowk metro station, Delhi. They were immediately intercepted by CISF personnel & thereafter handed over to Delhi Metro Rail Police officials for further action. Metro Rail operation remained."

Delhi Metro Executive Director (Corporate Communi-

cations) Anuj Dayal said, "in reference to a video clip going viral on social media, showing sloganeering by some passengers at Rajiv Chowk Metro station, it is to state that this incident happened today (Saturday) morning at the station and DMRC/CISF staff immediately handed them over to the Delhi Metro Rail Police for further necessary action."

Demonstration of any kind is prohibited on any part of the metro railway or other premises. Any passenger indulging in such an act is liable to be removed from the Metro premises.

## JNUSU defies admin's words

NEW DELHI, DHNS: The Jawaharlal Nehru University Student's Union (JNUSU) on Saturday rebuffed the warning by the university administration not to provide shelter to Delhi riot victims in the campus.

"Humanity supersedes administrative threats," the JNUSU said, in response to the administration's warning. JNU Registrar Pramod Kumar had issued a notice, saying the JNUSU has "no legal right to make the JNU campus a shelter" and warned of disciplinary action.

"Nevertheless, we reiterate, JNU is a safe shelter for the victims of this pogrom. Humanity supersedes administrative threats. JNU was open for shelter in 1984, it shall remain open for shelter today. It shall always remain open for sheltering the victims of state oppression. #DelhiGenocide2020," it tweeted.

## 'Don't spread hate on social media'

NEW DELHI, DHNS: Delhi Police on Saturday warned against spreading hate material on social media which can flare up communal clashes again, saying the place for those doing so will be jail.

In its appeal, it said "a lot of hate material" is being circulated on social media to flare up communal tension following incidents of stone-pelting, arson and damage to property

in Northeast-Delhi localities. This is an offence under the law." "Delhi Police is constantly monitoring social media and will take strict legal action against those found indulging in it. People are advised not to post anything incriminating," it said.

## Delhi govt to track complaints

NEW DELHI, PTI: The Delhi government is considering to issue a WhatsApp number on which people can complain about hate messages being circulated, sources said on Saturday.

"If anyone receives any such material, he can immediately make a complaint to Delhi government stating the name and number of the person who forwarded that message," a source told PTI. Sources said the government would also make an appeal to people to not forward any such message.

## 'Hate-speech' MP to help victims' kin

NEW DELHI, PTI: BJP MP Parvesh Verma, who is accused of making hate speeches, on Saturday said he would give his one-month salary each to the families of the policeman and IB employee who were killed. "I dedicate my salary of one month each as member of Parliament to the families of Delhi Police head constable Ratan Lal and IB officer Ankit Sharma, killed while doing their duty, in the unfortunate violence in Delhi," Verma tweeted.



# एनएचआरसी ने जांच के लिए बनाई दो टीमें

जागरण संवाददाता, नई दिल्ली : राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने दिल्ली में और विशेष रूप से पूर्वोत्तर जिले में हिंसा का संज्ञान लिया है। एनएचआरसी की तरफ से जारी एक बयान में कहा गया है कि मीडिया से आ रही खबरों में हालात बयां हो रहे हैं। ऐसे में एनएचआरसी के महानिदेशक (जांच) को दो टीमें बनाने के लिए कहा गया है, जो तथ्य खोजने का काम करेंगी। साथ ही मानव अधिकारों के हनन की भी जांच की जाएगी। इन घटनाओं के कारण जिनके अधिकारों का हनन हुआ है, उनसे बातचीत कर तथ्य जुटाए जाएंगे। हिंसक झड़पों के दौरान क्रॉस फायरिंग की घटनाओं को देखते हुए अपने अधिकारियों की सुरक्षा सुनिश्चित करने के लिए आयोग ने स्थिति को नियंत्रण में रखने के लिए उन्हें जांच के लिए भेजना उचित समझा। टीमें उत्तर-पूर्वी जिला पुलिस नियंत्रण कक्ष, प्रभावित क्षेत्रों का दौरा करेंगी और हिंसा के पीड़ित लोगों से भी मिलेंगी।



# Act against MPHRC 'namesakes', SPs told

## Police Action Following Complaints Of Misuse

TIMES NEWS NETWORK

**Bhopal:** Over two years after the Madhya Pradesh Human Rights Commission (MPHRC) complained to it regarding the misuse of the former's name by namesakes, the state government has finally acted on the issue.

Last month, the police headquarter informed MPHRC that all the superintendents of police (SP) in the state have been asked to initiate action against those using names similar to that of the rights commission.

Misuse of the name and emblem is a punishable act under Emblems and Names (Prevention of Improper Use) Act, 1950, the MPHRC had informed the state government.

In one such case, an organisation Rashtriya Manav Adhikar Sangathan was floated in Delhi. The Sangathan also appointed office-bearers in Madhya Pradesh, the commission told the government. Such organisations were registered in Del-



### IDENTITY CRISIS

hi but have nothing to do with national or state human rights commission, the MPHRC stated in its complaints. MPHRC chairman Justice Narendra Kumar Jain said, "There were number of complaints related to such namesakes. We wanted the government to take action against such people who used names similar to that of the MPHRC."

He said that such names were even used for "black-mailing".

Incidentally, a similar complaint was also filed in 2010 by National Human Rights Commission (NHRC) to the then chief secretary Avni Vaish.

In October 2017, the MP Human Rights Commission

filed a complaint with the then chief secretary. When no action was taken, it again sent a reminder to the Congress government last year.

In one instance, it was found that in 2015, permission was taken from the RTO by an organisation 'Manav Adhikar Association' to use ho-oter on a four-wheeler.

Without any investigation, the permission was also granted, the state human rights commission told the state government citing media clippings.

In January this year, the new government issued orders to all the superintendents of police. Referring to the two complaints, the one filed by the NHRC in 2010 and another by the state commission in 2017, a deputy superintendent of police (complaints) said that SPs across state have been instructed to act against those misusing the MPHRC's name under Emblems and Names (Prevention of Improper Use) Act.

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# NHRC's fact-finding team to probe Delhi riots

## Situation returning to normal, some shops reopen

**PTI**

*New Delhi*

The National Human Rights Commission has deputed a fact-finding team to investigate the cases of communal violence in north-east Delhi, an official said on Saturday.

At least 42 people were killed and over 200 injured as frenzied mobs torched houses, shops, vehicles, a petrol pump, and pelted

stones at locals and police personnel earlier this week, the worst riots in Delhi in over three decades.

"The NHRC has deputed a fact-finding team to investigate the recent cases of violence in north-east Delhi," according to an official.

Some signs of normalcy returned to the riot-hit areas on Saturday as people stepped out of their homes to buy groceries and medi-

cines from a few shops that opened amid intensified patrolling by security personnel.

Since early morning, civic workers were seen clearing roads of bricks, glass shards and burnt vehicles in the aftermath of the violence.

At some places, even bulldozers were used as it became difficult to manually remove debris.

» **continued on P8**



## NHRC's fact-finding team to probe Delhi riots

» continued from P1

In Jaffrabad, Maujpur, Yamuna Vihar, Chand Bagh, Mustafabad and Bhajanpura, which were among the areas worst hit by the communal violence, there were more vehicles and people on the roads than in the last five days.

Personnel from the Delhi police and paramilitary forces encouraged people to open their shops and appealed for peace and communal harmony. They started their march at Jaffrabad and moved through Maujpur and then into the narrow lanes of Noor-e-Ilahi, Yamuna Vihar and Bhajanpura areas where mobs ran riot vandalising shops, houses and torching vehicles early this week.

Schools in north-east Delhi still remain closed.

"It is only the smaller shops that have opened today. The bigger shops and showrooms have still not opened and their owners are being cautious," a showroom owner, whose

property was attacked during the riots, told PTI.

Shakib, a resident of Noor-e-Ilahi, said people selling vegetables on carts made rounds of colonies. "Not many, only a couple of them could be seen. The rates are still a little high than the usual, but at least they have resumed sale," he said.

Yamuna Vihar resident Amit Tanwar said the situation has improved and grocery stores and other shops opened during the day.

However, some establishments like restaurants are still not open as their workers have not come to work, he added.

Officials on Saturday said schools will remain closed in north-east Delhi till March 7 in view of the violence. The annual exams have also been postponed since the situation is not conducive for conducting examinations in the violence-affected areas, they said.

Sources said the Delhi government is considering to issue a WhatsApp number for people to report circulation of provocative messages and take complaints on those spreading rumours.

Among the several houses torched by rioters was that of Border Security Force constable Mohammad Anees, who is currently posted at a camp of the force in West Bengal's Radhabari. The BSF has decided to rebuild his house and hand it over to him as a 'wedding gift'.

At the Guru Tegh Bahadur Hospital people are still frantically searching for their loved ones, either in the casualty ward or at the mortuary.

Forty-eight-year-old Madeena, whose son has been missing since Tuesday following the violence, has been running to police stations to find if he is still alive.

"I have been going to police stations. There is no

trace of him. I don't know if he is alive or not. Even if he is found here (at the mortuary) among the dead, I will get a closure at least. Otherwise I will live in hopes forever that he will come home some day," she said.

Mohammad Qadir from Bijnor, who has been visiting the GTB Hospital since Wednesday, is looking for his 18-year-old brother Aftab.

"He had gone to meet his friends that day. His friends told me that they were attacked by a mob, while they managed to escape, he was beaten up badly," he said.

BJP leader Kapil Mishra, who is facing flak for allegedly making provocative statements before the communal riots broke out, and families of some of the victims of the violence participated in a "march against jihadi terrorism" taken out in Connaught Place on Saturday during which some people raised slogans of 'shoot the traitors'.